

**MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.13/AM20
(HELD ON 04.12.2019)
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT**

Meeting No. 13/87-NC-7/2019 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 04.12.2019, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri Nand Lal, Consultant, DIPP
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri Dilip Kumar, DDG
- 4) Shri Ashok Chander Bhatt, FTDO

Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-136	M/s Chirag Pack (India) Pvt. Ltd.	HQ F. No. 01/87/50/00350/AM12/DES-VII	Status: Rejected
NC No.:13/AM20 Dated: 04.12.2019	Adv. Lic. No. and Date 0310677985 dt. 20.01.2012	RA F. No. 03/94/040/00921/AM12	

Subject: Fixation of norms.

Decision: The Committee heard the representative of the firm during the Personal Hearing and after considering their submission about wastage in respect of their Import Item UV Coatings {Lacquer/Paints} found that there is no merit for enhancement of wastage and decided to reject the case.

Case No. A-137	M/s Rapid Engineering Co. Pvt. Ltd.	HQ F. No. 01/87/50/00249/AM18/DES-VII	Status: Approved
NC No.:13/AM20 Dated: 04.12.2019	Adv. Lic. No. and Date 0510402143 dated 03.04.2017	RA F. No. 05/24/040/00659/AM17	

Subject: Amendment in adhoc norms fixed by Norms Committee.

Decision : The Committee considered the request of the firm and decided that the description of Export Item may be read as POWDER COATING RESIN {PCR} instead of POWDER COATING

RESIN (PCR) [CONTAINING 23% EPOXY RESIN AND 35% POLYESTER RESIN } in the Minutes of Meeting No.2 of Norms Committee-VII which was held on 18.04.2018.

RA may take consequential action as per Policy / Procedures

Case No. A-138	M/s Finotex Fibrecast Pvt. Limited	HQ F. No. 01/87/50/00231/AM17/DES-VII	Status: Approved
NC No.:13/AM20 Dated: 04.12.2019	Adv. Lic. No. and Date 3110066056 dt.16.03.2016	RA F. No. 31/24/040/00173/AM16	

Subject: Enhancement of quantity of Import Item.

Decision : The Committee heard the representative of the firm during the Personal Hearing and after considering their submission about wastage decided to approve following norms:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Piston Bush Made out of Phenolic Moulding Compound of Different Size and Part Numbers	53043.480 Kg	Phenolic Moulding Compound Grade Durez 30190E Thermosett Plastic	1.15Kg/Kg content in Export

RA may take consequential action as per Policy / Procedures

Case No. A-139	M/s Gargi Huttenes Albertus Pvt. Ltd.	HQ F. No. 01/87/50/01127/AM19/DES-VII	Status: Deferred
NC No.:13/AM20 Dated: 04.12.2019	Adv. Lic. No. and Date No. 0310827262 dated 25.02.2019	RA F. No. 03/94/040/00899/AM19	

Subject: Amendment in quantity of Import Item No.2.

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{DNM}

Case No. A-140	M/s Amitek Infra Pvt. Ltd.	HQ F. No. 01/87/50/00033/AM19/DES-VII	Status: Deferred
NC No.:13/AM20 Dated: 04.12.2019	Adv. Lic. No. and Date 1310048872 dated 12.02.2018	RA F. No. 13/24/040/00060/AM18	

Subject: Fixation of adhoc norms in respect of Advance Authorization No.1310048872 dated 12.02.2018.

Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{SK}

दिलीप कुमार / DILIP KUMAR
उप महा निदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Dilip Kumar

Case No. A-141	M/s Alok Industries	HQ F. No. 01/87/50/ 00277/AM13/DES-VII	Status: Approved
NC No.:13/AM20 Dated: 04.12.2019	Adv. Lic. No. and Date 0510335858 27.09.2012	RA F. No. 05/23/040/00242/AM13	

Subject: Amendment in the description of Export Item

Decision: The Committee considered the request of the firm and decided that the description of Export Item may be read as Filler Masterbatch 54640 FMBA GPPS CONTAINING 45+/-1% of GPS AND 55+/-1% CALCIUM CARBONATE instead of Filler Masterbatch-FMBA GPPS105 CONTAINING 45+/-1% of GPS AND 55+/-1% CALCIUM CARBONATE in the Minutes of Meeting No.36 of Norms Committee-VII which was held on 05.12.2012

RA may take consequential action as per Policy / Procedures

Case No. A-142	M/s Versatile Card Technology Pvt. Ltd.	HQ F. No. 01/87/50/ 00238/AM18/DES-VII	Status: Deferred
NC No.:13/AM20 Dated:04.12.2019	Adv. Lic. No. and Date 0410163274 dt. 27.06.2017 0410162370 dt. 13.10.2016 0410163276 dt. 27.06.2017	RA F. No. 04/24/040/00063/AM18 04/24/040/00119/AM17 06/24/040/00065/AM18	

Subject: Enhancement of quantity of Import Item.

Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{SK}

Case No. A-143	M/s Rapid Engineering Co. Pvt. Ltd.	HQ F. No. 01/87/50/ 00408/AM17/DES-VII	Status: Approved
NC No.:13/AM20 Dated: 04.12.2019	Adv. Lic. No. and Date 0510399797 dt. 21.09.2016	RA F. No. 05/24/040/00297/AM17	

Subject: Amendment in adhoc norms fixed by Norms Committee.

Decision: The Committee considered the request of the firm and decided that the description of Export Item may be read as POWDER COATING RESIN {PCR} instead of POWDER COATING RESIN (PCR) [CONTAINING 23% EPOXY RESIN AND 35% POLYESTER RESIN } in the Minutes of Meeting No.17 of Norms Committee-VII which was held on 24.10.2018.

RA may take consequential action as per Policy / Procedures

Case No. A-144	M/s Wictor Compounding (India) Pvt. Ltd.	HQ F. No. 01/87/050 / 00932/AM19	Status: Approved
NC No.:13/AM20 Dated: 04.12.2019	Adv. Lic. No. and Date 0510406340 Dated:08.05.2018	RA F. No. 05/24/040/00060/AM19	

Subject: Amendment in adhoc norms fixed by Norms Committee.

Decision: Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/330/2019-TSW dated 03.12.2019, Committee decided to ratify license as under:

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
TPR/ Thermoplastic_Rubber Compound Containing the following:- 1.Styrene Butadiene Styrene Co-Polymer-68.8% 2.Styrene Ethylene Butylene Styrene Co-Polymer-10.4% 3.K-Resin (Styrene Butadiene Copolymer-20.8%	200000Kg	Styrene Butadiene Styrene Co-Polymer	140490.60Kg
		Styrene Ethylene Butylene Styrene Co-Polymer	21169.8Kg
		K-Resin (Styrene Butadiene Copolymer)	42339.6Kg
RA may take consequential action as per Policy / Procedures			

ONLINE CASES

Case No.:332/24/87-ALC1/2018	Party Name: JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
HQ File :01/87/050/01138/AM19/	RLA File :15/24/040/00007/AM16/	Lic.No/Date:1510022062 07.05.2015	
Decision : The committee noted that hard copy of the application has not been received from RA despite reminder. Therefore, committee decided to remind the RA as well as firm by email and deferred the case			

Case No.:329/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Withdrawn
HQ File :01/87/050/01135/AM19/	RLA File :08/24/040/00090/AM16/	Lic.No/Date:0810135750 28.07.2015	
Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has been issued to firm for the subject Advance Authorization. Therefore, committee decided to withdraw the case.			

Case No.:330/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Withdrawn
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Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

HQ File :01/87/050/01136/AM19/	RLA File :08/24/040/00077/AM16/	Lic.No/Date:0810135752 28.07.2015	
Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has been issued to firm for the subject Advance Authorization. Therefore, committee decided to withdraw the case.			

Case No.:331/24/87- ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Withdrawn
HQ File :01/87/050/01137/AM19/	RLA File :08/24/040/00135/AM16/	Lic.No/Date:0810135763 03.08.2015	
Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has been issued to firm for the subject Advance Authorization. Therefore, committee decided to withdraw the case.			

Case No.:68/24/87- ALC1/2018	Party Name: GUJARAT RAFFIA INDUSTRIES LTD	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
HQ File :01/87/050/00874/AM19/	RLA File :08/24/040/00037/AM16/	Lic.No/Date:0810135841 13.08.2015	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm. However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.			

Case No.:333/24/87- ALC1/2018	Party Name: VIJAY ENTERPRISES PVT.LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
HQ File :01/87/050/01139/AM19/	RLA File :08/24/040/00142/AM16/	Lic.No/Date:0810135862 17.08.2015	
Decision : The committee noted that hard copy of the application has not been received from RA despite reminder. Therefore, committee decided to remind the RA as well as firm by email and deferred the case			

Case No.:334/24/87- ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Withdrawn
HQ File :01/87/050/01140/AM19/	RLA File :08/24/040/00125/AM16/	Lic.No/Date:0810135867 17.08.2015	
Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has been issued to firm for the subject Advance Authorization. Therefore, committee decided to withdraw the case.			

Case No.:25/24/87- ALC1/2018	Party Name: ARVIND LIMITED	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Approved
HQ File :01/87/050/00831/AM19/	RLA File :08/24/040/00145/AM16/	Lic.No/Date:081013590 6 20.08.2015	
Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/157/2019-TSW dated 03.12.2019,			

Arif J. Kumar

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वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry,
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Committee decided to ratify license as under:

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Fiber Glass Reinforced Products (HS Code : 39259090 & 39269099)	300000Kg	Unsaturated Polyester Resin	1.05Kg/per Kg content in export product
		Glass Fiber Rovings	1.05Kg/per Kg content in export product
		Multiaxial Fabric of Glass Roving	1.05Kg/per Kg content in export product
RA may take consequential action as per Policy / Procedures			

Case No.:341/24/87-ALC1/2018	Party Name: SUMILON POLYESTER LIMITED	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Approved
HQ File :01/87/050/01147/AM19/	RLA File :52/24/040/00046/AM16/	Lic.No/Date:5210041639 23.09.2015	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/01147/AM19, the Committee decided to ratify license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
POLYESTER METALLISED FILM { ALUMINIUM COATED}	150000Kg	PET CHIPS	187500Kg
		ALUMINIUM WIRE	3690Kg
		INDUCTION / EVAPORATION BOATS CRUCIBLES / EVAPORATION BOATS	1050Number
RA may take consequential action as per Policy / Procedures			

Case No.:342/24/87-ALC1/2018	Party Name: NAVRATAN SPECIALTY CHEMICALS LLP	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
HQ File :01/87/050/01148/AM19/	RLA File :08/24/040/00209/AM16/	Lic.No/Date:0810136184 06.10.2015	

Decision : The committee noted that hard copy of the application has not been received from RA despite reminder. Therefore, committee decided to remind the RA as well as firm by email and deferred the case

Case No.:27/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
HQ File :01/87/050/00833/AM19/	RLA File :08/24/040/00174/AM16/	Lic.No/Date:0810136316 15.10.2015	

Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has not been issued to firm for the subject Advance Authorization. Therefore,

committee decided to obtain hard copy of the application form firm/RA and deferred the case.

12	Case No.:345/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/01151/AM19/	RLA File :08/24/040/00221/AM16/	Lic.No/Date:0810136333 19.10.2015	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{DNM}				

13	Case No.:347/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Withdrawn
	HQ File :01/87/050/01153/AM19/	RLA File :08/24/040/00213/AM16/	Lic.No/Date:0810136419 02.11.2015	
Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has been issued to firm for the subject Advance Authorization. Therefore, committee decided to withdraw the case.				

14	Case No.:349/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Withdrawn
	HQ File :01/87/050/01155/AM19/	RLA File :08/24/040/00217/AM16/	Lic.No/Date:0810136420 02.11.2015	
Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has been issued to firm for the subject Advance Authorization. Therefore, committee decided to withdraw the case.				

15	Case No.:391/24/87-ALC1/2018	Party Name: RAVJI KHODA AND SONS	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Rejected
	HQ File :01/87/050/01197/AM19/	RLA File :24/24/040/00026/AM16/	Lic.No/Date:2410041858 03.11.2015	
Decision : The committee noted that a DL was issued to firm on 17.07.2019, which was followed by a reminder on 01.11.2019. However, firm has not replied to the DL. Therefore, committee decided to reject the case				

16	Case No.:19/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Withdrawn
	HQ File :01/87/050/00825/AM19/	RLA File :08/24/040/00231/AM16/	Lic.No/Date:0810136548 19.11.2015	
Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has been issued to firm for the subject Advance Authorization. Therefore, committee decided to withdraw the case.				

17	Case No.:21/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Withdrawn
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Signature

दिल्ली, ०५.१२.२०१९
उप महासंचालक, विदेश व्यापार/Dy. DGFT
विदेश व्यापार महासंचालक/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
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HQ File :01/87/050/00827/AM19/	RLA File :08/24/040/00278/AM16/	Lic.No/Date:0810136547 19.11.2015	
Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has been issued to firm for the subject Advance Authorization. Therefore, committee decided to withdraw the case.			

Case No.:40/24/87- ALC1/2018	Party Name: KAYPEE POLYMERS	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
18 HQ File :01/87/050/00846/AM19/	RLA File :08/24/040/00297/AM16/	Lic.No/Date:0810136627 03.12.2015	
Decision : The committee noted that hard copy of the application has not been received from RA despite reminder. Therefore, committee decided to remind the RA as well as firm by email and deferred the case			

Case No.:22/24/87- ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
19 HQ File :01/87/050/00828/AM19/	RLA File :08/24/040/00255/AM16/	Lic.No/Date:0810136668 07.12.2015	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{DNM}			

Case No.:24/24/87- ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
20 HQ File :01/87/050/00830/AM19/	RLA File :08/24/040/00290/AM16/	Lic.No/Date:0810136669 07.12.2015	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{DNM}			

Case No.:28/24/87- ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
21 HQ File :01/87/050/00834/AM19/	RLA File :08/24/040/00253/AM16/	Lic.No/Date:0810136667 07.12.2015	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{DNM}			

Case No.:56/24/87- ALC1/2018	Party Name: TEGA INDUSTRIES LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
22 HQ File :01/87/050/00862/AM19/	RLA File :02/24/040/00159/AM16/	Lic.No/Date:0210206358 15.12.2015	
Decision : The committee considered the request of the firm for grant of extension of time for submission of reply and decided to give extension of time for 30 days and deferred the case.			

23 Case No.:23/24/87- ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87- ALC1/2019	Status: Deferred
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Dilip Kumar

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उप महानिदेशक विदेश व्यापार/Dy. DGFT
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		04.12.2019	
HQ File :01/87/050/00829/AM19/	RLA File :08/24/040/00310/AM16/	Lic.No/Date:0810136782 23.12.2015	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{DNM}			

	Case No.:350/24/87- ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
24	HQ File :01/87/050/01156/AM19/	RLA File :08/24/040/00307/AM16/	Lic.No/Date:0810136797 29.12.2015	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{DNM}				

	Case No.:356/24/87- ALC1/2018	Party Name: BASRUR UNISEAL PRIVATE LIMITED.,	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
25	HQ File :01/87/050/01162/AM19/	RLA File :07/24/040/00342/AM16/	Lic.No/Date:0710109244 08.01.2016	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm. However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.				

	Case No.:29/24/87- ALC1/2018	Party Name: POLYLINK POLYMERS (INDIA) LIMITED	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
26	HQ File :01/87/050/00835/AM19/	RLA File :08/24/040/00368/AM16/	Lic.No/Date:0810137073 25.01.2016	
Decision : The committee noted that hard copy of the application has not been received from RA despite reminder. Therefore, committee decided to remind the RA as well as firm by email and deferred the case				

	Case No.:57/24/87- ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Withdrawn
27	HQ File :01/87/050/00863/AM19/	RLA File :08/24/040/00407/AM16/	Lic.No/Date:0810137390 10.03.2016	
Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has been issued to firm for the subject Advance Authorization. Therefore, committee decided to withdraw the case.				

	Case No.:3/24/87- ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Withdrawn
28	HQ File :01/87/050/00809/AM19/	RLA File :08/24/040/00365/AM16/	Lic.No/Date:0810137402 11.03.2016	
Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has been issued to firm for the subject Advance Authorization. Therefore, committee decided to withdraw the case.				

Dilip Kumar

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विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

29	Case No.:4/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Withdrawn
	HQ File :01/87/050/00810/AM19/	RLA File :08/24/040/00354/AM16/	Lic.No/Date:0810137404 11.03.2016	
	Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has been issued to firm for the subject Advance Authorization. Therefore, committee decided to withdraw the case.			

30	Case No.:5/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Withdrawn
	HQ File :01/87/050/00811/AM19/	RLA File :08/24/040/00366/AM16/	Lic.No/Date:0810137405 11.03.2016	
	Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has been issued to firm for the subject Advance Authorization. Therefore, committee decided to withdraw the case.			

31	Case No.:49/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00855/AM19/	RLA File :08/24/040/00353/AM16/	Lic.No/Date:0810137403 11.03.2016	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{DNM}			

32	Case No.:58/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00864/AM19/	RLA File :08/24/040/00356/AM16/	Lic.No/Date:0810137427 15.03.2016	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{DNM}			

33	Case No.:47/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Withdrawn
	HQ File :01/87/050/00853/AM19/	RLA File :08/24/040/00361/AM16/	Lic.No/Date:0810137429 15.03.2016	
	Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has been issued to firm for the subject Advance Authorization. Therefore, committee decided to withdraw the case.			

34	Case No.:48/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Withdrawn
	HQ File :01/87/050/00854/AM19/	RLA File :08/24/040/00358/AM16/	Lic.No/Date:0810137430 15.03.2016	

Dilip Kumar

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विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has been issued to firm for the subject Advance Authorization. Therefore, committee decided to withdraw the case.

35	Case No.:50/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Withdrawn
	HQ File :01/87/050/00856/AM19/	RLA File :08/24/040/00362/AM16/	Lic.No/Date:0810137426 15.03.2016	
	Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has been issued to firm for the subject Advance Authorization. Therefore, committee decided to withdraw the case.			

36	Case No.:52/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00858/AM19/	RLA File :08/24/040/00355/AM16/	Lic.No/Date:0810137428 15.03.2016	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{DNM}			

37	Case No.:60/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Withdrawn
	HQ File :01/87/050/00866/AM19/	RLA File :08/24/040/00408/AM16/	Lic.No/Date:0810137538 29.03.2016	
	Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has been issued to firm for the subject Advance Authorization. Therefore, committee decided to withdraw the case.			

38	Case No.:45/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00851/AM19/	RLA File :08/24/040/00346/AM16/	Lic.No/Date:0810137536 29.03.2016	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{DNM}			

39	Case No.:55/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00861/AM19/	RLA File :08/24/040/00371/AM16/	Lic.No/Date:0810137537 29.03.2016	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{DNM}			

40	Case No.:6/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Withdrawn
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Saty Kumar

दिलीप कुमार
उप महानिदेशक, जलेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

HQ File :01/87/050/00812/AM19/	RLA File :08/24/040/00403/AM16/	Lic.No/Date:0810137550 30.03.2016	
Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has been issued to firm for the subject Advance Authorization. Therefore, committee decided to withdraw the case.			

Case No.:46/24/87- ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
41 HQ File :01/87/050/00852/AM19/	RLA File :08/24/040/00364/AM16/	Lic.No/Date:0810137547 30.03.2016	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{DNM}			

Case No.:51/24/87- ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
42 HQ File :01/87/050/00857/AM19/	RLA File :08/24/040/00347/AM16/	Lic.No/Date:0810137546 30.03.2016	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{DNM}			

Case No.:59/24/87- ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Withdrawn
43 HQ File :01/87/050/00865/AM19/	RLA File :08/24/040/00348/AM16/	Lic.No/Date:0810137604 05.04.2016	
Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has been issued to firm for the subject Advance Authorization. Therefore, committee decided to withdraw the case.			

Case No.:7/24/87- ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Withdrawn
44 HQ File :01/87/050/00813/AM19/	RLA File :08/24/040/00432/AM16/	Lic.No/Date:0810137606 05.04.2016	
Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has been issued to firm for the subject Advance Authorization. Therefore, committee decided to withdraw the case.			

Case No.:8/24/87- ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Withdrawn
45 HQ File :01/87/050/00814/AM19/	RLA File :08/24/040/00415/AM16/	Lic.No/Date:0810137607 05.04.2016	
Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has been issued to firm for the subject Advance Authorization. Therefore, committee decided to withdraw the case.			

Aly Kumar

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Udyog Bhawan, New Delhi

46	Case No.:53/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Withdrawn
	HQ File :01/87/050/00859/AM19/	RLA File :08/24/040/00438/AM16/	Lic.No/Date:0810137605 05.04.2016	
	Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has been issued to firm for the subject Advance Authorization. Therefore, committee decided to withdraw the case.			

47	Case No.:54/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Withdrawn
	HQ File :01/87/050/00860/AM19/	RLA File :08/24/040/00439/AM16/	Lic.No/Date:0810137608 05.04.2016	
	Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has been issued to firm for the subject Advance Authorization. Therefore, committee decided to withdraw the case.			

48	Case No.:371/24/87-ALC1/2018	Party Name: SERVEWELL HOUSEHOLD APPLIANCES	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/01177/AM19/	RLA File :24/24/040/00019/AM16/	Lic.No/Date:2410041944 05.04.2016	
	Decision : The committee noted that hard copy of the application has not been received from RA despite reminder. Therefore, committee decided to remind the RA as well as firm by email and deferred the case			

49	Case No.:9/24/87-ALC1/2018	Party Name: GOPALA POLYPLAST LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00815/AM19/	RLA File :08/24/040/00011/AM17/	Lic.No/Date:0810137687 15.04.2016	
	Decision : The committee noted that hard copy of the application has not been received from RA despite reminder. Therefore, committee decided to remind the RA as well as firm by email and deferred the case			

50	Case No.:84/24/87-ALC1/2018	Party Name: GOPALA POLYPLAST LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00890/AM19/	RLA File :08/24/040/00012/AM17/	Lic.No/Date:0810137688 15.04.2016	
	Decision : The committee noted that hard copy of the application has not been received from RA despite reminder. Therefore, committee decided to remind the RA as well as firm by email and deferred the case			

51	Case No.:146/24/87-ALC1/2018	Party Name: VASUDHA CHEMICALS PVT. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00952/AM19/	RLA File :03/95/040/00065/AM17/	Lic.No/Date:0310804191 26.04.2016	

Aditya Kumar

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Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{DNM}.

52	Case No.: 1/8/87-ALC1/2016	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Approved
	HQ File 01/87/050/00113/AM17/	RLA File 02/24/040/00022/AM17/	Lic.No/Date:0210206703 19.05.2016	
Decision : Committee considered the technical comments of Department of Chemicals and Petro Chemicals and decided to defer the case for re-examination by D/o C&PC.				

53	Case No.: 12/24/87-ALC1/2018	Party Name: PYE TOOLS PVT.LIMITED	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File 01/87/050/00818/AM19/	RLA File 30/24/040/00005/AM17/	Lic.No/Date:3010103786 23.05.2016	
Decision : The committee noted that hard copy of the application has not been received from RA despite reminder. Therefore, committee decided to remind the RA as well as firm by email and deferred the case				

54	Case No.: 98/24/87-ALC1/2018	Party Name: ALUPLAST INDIA PRIVATE LIMITED	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File 01/87/050/00904/AM19/	RLA File 34/24/040/00070/AM17/	Lic.No/Date:3410042270 14.06.2016	
Decision : The committee noted that hard copy of the application has not been received from RA despite reminder. Therefore, committee decided to remind the RA as well as firm by email and deferred the case				

55	Case No.: 31/24/87-ALC1/2018	Party Name: HIGHPOINT TRADELINK PRIVATE LIMITED	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File 01/87/050/00837/AM19/	RLA File 02/24/040/00045/AM17/	Lic.No/Date:0210206763 17.06.2016	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm. However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.				

56	Case No.: 78/24/87-ALC1/2018	Party Name: ARMOR PLAST LTD.,	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File 01/87/050/00884/AM19/	RLA File 07/24/040/00106/AM17/	Lic.No/Date:0710109980 21.06.2016	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm. However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.				

57	Case No.: 164/24/87-	Party Name: IMPEL	Meet No/Date:13/87-	Status:
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Dr. Jy. Kumar

डिप्टी कमिशनर/OLIP KUMAR
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Udyog Bhawan, New Delhi

ALC1/2018	EXPORTS	ALC1/2019 04.12.2019	Deferred
HQ File :01/87/050/00970/AM19/	RLA File :07/24/040/00220/AM17/	Lic.No/Date:0710110529 19.10.2016	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.			

Case No.:18/24/87- ALC1/2018	Party Name: ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
58 HQ File :01/87/050/00824/AM19/	RLA File :02/24/040/00146/AM17/	Lic.No/Date:0210207114 02.11.2016	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.			

Case No.:5/1/87-ALC1/2017	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
59 HQ File :01/87/050/00005/AM18/	RLA File :02/24/040/00219/AM17/	Lic.No/Date:0210207478 20.03.2017	
Decision : The committee considered the case as per agenda and noted that comments were sought from Department of Chemicals and Petro Chemicals, which are still awaited. Therefore, committee decided to defer the case last time.			

60

Case No.:365/24/87- ALC1/2018	Party Name: SYNTHETIC PACKERS P LTD	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Approved
HQ File :01/87/050/01171/AM19/	RLA File :07/24/040/00392/AM17/	Lic.No/Date:0710111303 20.03.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/01171/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PE FILM [CONTAINING MINIMUM 12.5%NYLON]	1MT	LDPE GRANULES	0.1732MT
		LLDPE GRANULES	0.262MT
		NYLON GRANULES	0.131MT
		ENHANCED POLYETHYLENE RESIN	0.420MT
		YAPAREX TIE RESIN	0.420MT
		BLUE MASTER BATCHES	0.0105MT
		POLYMER PROCESSING AID [MASTER BATCH]	0.131MT

RA may take consequential action as per Policy / Procedures

61 Case No.:44/2/87- ALC1/2017	Party Name: WACKER METROARK CHEMICALS	Meet No/Date:13/87- ALC1/2019	Status: Deferred
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Dilip Kumar

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विदेश व्यापार महानिदेशालय/DGFT
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Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	PVT LTD	04.12.2019	
HQ File :01/87/050/00101/AM18/	RLA File :02/24/040/00263/AM17/	Lic.No/Date:0210207504 29.03.2017	
Decision : The committee considered the case as per agenda and noted that comments were sought from Department of Chemicals and Petro Chemicals, which are still awaited. Therefore, committee decided to defer the case last time.			

Case No.:89/24/87-ALC1/2018	Party Name: ARVIND LIMITED	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Approved
HQ File :01/87/050/00895/AM19/	RLA File :08/24/040/00503/AM17/	Lic.No/Date:081014012 0 21.04.2017	

Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/157/2019-TSW dated 03.12.2019, Committee decided to ratify license as under:

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Fiber Glass Reinforced Products (HS Code : 39219099; 39259090 & 39269099)	1200000Kg	Unsaturated Polyester Resin	1.05Kg/per Kg content in export product
		Glass Fiber Rovings	1.05Kg/per Kg content in export product
		Multiaxial Fabric of Glass Roving	1.05Kg/per Kg content in export product
		Antimony Trioxide	1.05Kg/per Kg content in export product
		Decabromodiphenyl Oxide	1.05Kg/per Kg content in export product
		Titanium Dioxide	1.05Kg/per Kg content in export product

RA may take consequential action as per Policy / Procedures

Case No.:41/24/87- ALC1/2018	Party Name: ATUL LIMITED,	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
63 HQ File :01/87/050/00847/AM19/	RLA File :08/24/040/00019/AM18/	Lic.No/Date:0810140187 01.05.2017	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{DNM}			

Case No.:42/24/87- ALC1/2018	Party Name: ALUDECOR LAMINATION PVT LTD	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Withdrawn
64 HQ File :01/87/050/00848/AM19/	RLA File :02/24/040/00250/AM17/	Lic.No/Date:0210207569 03.05.2017	

Aditya Kumar

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Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : The committee considered the reply of RA, Calcutta, wherein it was informed that the AA has been surrendered. Therefore, committee decided to withdraw the case.

65	Case No.:43/24/87-ALC1/2018	Party Name: SUPER MOUNT PACK PVT.LTD,	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00849/AM19/	RLA File :07/24/040/00039/AM18/	Lic.No/Date:0710111610 16.05.2017	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.				

Case No.:94/24/87-ALC1/2018	Party Name: SYNTHETIC PACKERS P LTD	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Approved
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HQ File :01/87/050/00900/AM19/	RLA File :07/24/040/00035/AM18/	Lic.No/Date:0710111642 23.05.2017	
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Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00900/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PE FILM	1MT	LDPE GRANULES	0.346MT
		LLDPE GRANULES	0.294MT
		ENHANCED POLYETHYLENE RESIN	0.336MT
		BLACK MASTER BATCH	0.063MT
		POLYULTRA MASTER BATCHES [U V MASTER BATCH]	0.0104MT

RA may take consequential action as per Policy / Procedures

67	Case No.:71/24/87-ALC1/2018	Party Name: NITREX CHEMICALS INDIA LIMITED	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00877/AM19/	RLA File :52/24/040/00017/AM18/	Lic.No/Date:5210042306 29.06.2017	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.				

68	Case No.:59/3/87-ALC1/2017	Party Name: SUNFLEX RECYCLING PRIVATE LIMITED	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Approved
	HQ File :01/87/050/00260/AM18/	RLA File :08/24/040/00092/AM18/	Lic.No/Date:081014063 13.07.2017	
Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/42/2019/-TSW dated 03.12.2019, Committee decided to ratify license as under:				

Sd/- P. Kumar

विलीप कुमार / DILIP KUMAR
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Udyog Bhawan, New Delhi

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
RUBBER FLOORING, MATS & RUBBER TILES	100000Kg	USED RUBBER TYRE PRESS AND BALED CLEARANCE OF IMPORT OF THIS ITEM IS SUBJECT TO VALID IMPORT LICENCE. This is further subject to all statutory clearances of import of item.	105300Kg
		POLYURETHANE RESIN (PU BINDER)	10500Kg
RA may take consequential action as per Policy / Procedures			

Case No.:63/24/87- ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
HQ File :01/87/050/00869/AM19/	RLA File :08/24/040/00058/AM18/	Lic.No/Date:0810140762 04.08.2017	
Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has not been issued to firm for the subject Advance Authorization. Therefore, committee decided to obtain hard copy of the application form firm/RA and deferred the case.			

Case No.:64/24/87- ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
HQ File :01/87/050/00870/AM19/	RLA File :08/24/040/00103/AM18/	Lic.No/Date:0810140763 04.08.2017	
Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has not been issued to firm for the subject Advance Authorization. Therefore, committee decided to obtain hard copy of the application form firm/RA and deferred the case.			

Case No.:67/24/87- ALC1/2018	Party Name: NEWAGE LAMINATORS PVT.LTD.,	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Withdrawn
HQ File :01/87/050/00873/AM19/	RLA File :05/24/040/00187/AM18/	Lic.No/Date:0510403799 24.08.2017	
Decision : The committee considered the reply of the CLA, New Delhi wherein it was mentioned that AA has been issued on Repeat Basis. Therefore, committee decided to withdraw the case.			

Case No.:70/24/87- ALC1/2018	Party Name: NITREX CHEMICALS INDIA LIMITED	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
HQ File :01/87/050/00876/AM19/	RLA File :52/24/040/00025/AM18/	Lic.No/Date:5210042363 06.09.2017	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm. However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.			

Ar. J. Kumar

दिलीप कुमार / DILIP KUMAR
उप महानिदेशक, विदेश व्यापार/Dy. DGFT
विदेश व्यापार भवन/विदेश व्यापार भवन/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

73	Case No.:75/24/87-ALC1/2018	Party Name: AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00881/AM19/	RLA File :52/24/040/00042/AM18/	Lic.No/Date:5210042424 07.11.2017	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.			

74	Case No.:74/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00880/AM19/	RLA File :08/24/040/00196/AM18/	Lic.No/Date:0810141266 08.11.2017	
	Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has not been issued to firm for the subject Advance Authorization. Therefore, committee decided to obtain hard copy of the application form firm/RA and deferred the case			

75	Case No.:163/24/87-ALC1/2018	Party Name: ARMOR PLAST LTD.,	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00969/AM19/	RLA File :07/24/040/00218/AM18/	Lic.No/Date:0710112363 08.11.2017	
	Decision : The committee noted that hard copy of the application has not been received from RA despite reminder. Therefore, committee decided to remind the RA as well as firm by email and deferred the case			

76	Case No.:129/24/87-ALC1/2018	Party Name: SUPER MOUNT PACK PVT.LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00935/AM19/	RLA File :07/24/040/00155/AM18/	Lic.No/Date:0710112420 16.11.2017	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.			

77	Case No.:76/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00882/AM19/	RLA File :08/24/040/00252/AM18/	Lic.No/Date:0810141410 29.11.2017	
	Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to call for Hard Copy from the firm again and deferred the case.			

78	Case No.:179/24/87-ALC1/2018	Party Name: ARMOR PLAST LTD.,	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Rejected
	HQ File :01/87/050/00985/AM19/	RLA File :07/24/040/00235/AM18/	Lic.No/Date:0710112474 30.11.2017	

Dr. P. K. Kumar

दिलीप कुमार/DILIP KUMAR
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विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : The committee noted that a DL was issued to firm on 05.09.2019, which was followed by a reminder on 01.11.2019. However, firm has not replied to the DL. Therefore, committee decided to reject the case

79	Case No.:197/24/87-ALC1/2018	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/01003/AM19/	RLA File :02/24/040/00145/AM18/	Lic.No/Date:0210208055 15.12.2017	
	Decision : The committee considered the case as per agenda and noted that comments were sought from Department of Chemicals and Petro Chemicals, which are still awaited. Therefore, committee decided to defer the case last time			

80	Case No.:198/24/87-ALC1/2018	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/01004/AM19/	RLA File :02/24/040/00144/AM18/	Lic.No/Date:0210208052 15.12.2017	
	Decision : The committee considered the case as per agenda and noted that comments were sought from Department of Chemicals and Petro Chemicals, which are still awaited. Therefore, committee decided to defer the case last time			

81	Case No.:199/24/87-ALC1/2018	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/01005/AM19/	RLA File :02/24/040/00146/AM18/	Lic.No/Date:0210208056 15.12.2017	
	Decision : The committee considered the case as per agenda and noted that comments were sought from Department of Chemicals and Petro Chemicals, which are still awaited. Therefore, committee decided to defer the case last time			

82	Case No.:79/24/87-ALC1/2018	Party Name: SANGHVI TECHNO PRODUCTS	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00885/AM19/	RLA File :08/24/040/00296/AM18/	Lic.No/Date:0810141769 12.01.2018	
	Decision : The committee noted that hard copy of the application has not been received from RA despite reminder. Therefore, committee decided to remind the RA as well as firm by email and deferred the case			

83	Case No.:366/24/87-ALC1/2018	Party Name: ARMOR PLAST LTD.,	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Rejected
	HQ File :01/87/050/01172/AM19/	RLA File :07/24/040/00367/AM18/	Lic.No/Date:0710113050 04.04.2018	
	Decision : The committee noted that a DL was issued to firm on 05.09.2019, which was followed by a reminder on 01.11.2019. However, firm has not replied to the DL. Therefore, committee decided to reject the case			

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84	Case No.:86/24/87-ALC1/2018	Party Name: NAVRATAN SPECIALTY CHEMICALS LLP	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00892/AM19/	RLA File :08/24/040/00213/AM18/	Lic.No/Date:0810142366 13.04.2018	
	Decision : The committee noted that hard copy of the application has not been received from RA despite reminder. Therefore, committee decided to remind the RA as well as firm by email and deferred the case			

Case No.:87/24/87-ALC1/2018	Party Name: METRO VALVES, (PROP: C.T. BALAMURUGAN)	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Approved												
HQ File :01/87/050/00893/AM19/	RLA File :32/24/040/00002/AM19/	Lic.No/Date:3210078452 13.04.2018													
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00893/AM19, the Committee decided to ratify license as under:-															
<table border="1"><thead><tr><th>EXPORT ITEM</th><th>QUANTITY</th><th>IMPORT ITEM</th><th>QUANTITY</th></tr></thead><tbody><tr><td>ROUND CONTAINER WITH LID [MADE OUT OF POLYPROPYLENE]</td><td>47025Kg</td><td>POLYPROPYLENE GRANULES</td><td>47965.50Kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures</td></tr></tbody></table>				EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY	ROUND CONTAINER WITH LID [MADE OUT OF POLYPROPYLENE]	47025Kg	POLYPROPYLENE GRANULES	47965.50Kg	RA may take consequential action as per Policy / Procedures			
EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY												
ROUND CONTAINER WITH LID [MADE OUT OF POLYPROPYLENE]	47025Kg	POLYPROPYLENE GRANULES	47965.50Kg												
RA may take consequential action as per Policy / Procedures															

86	Case No.:96/24/87-ALC1/2018	Party Name: NAVRATAN SPECIALTY CHEMICALS LLP	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00902/AM19/	RLA File :08/24/040/00214/AM18/	Lic.No/Date:0810142367 13.04.2018	
	Decision : The committee noted that hard copy of the application has not been received from RA despite reminder. Therefore, committee decided to remind the RA as well as firm by email and deferred the case			

87	Case No.:3/8/87-ALC1/2018	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00124/AM19/	RLA File :02/24/040/00003/AM19/	Lic.No/Date:0210208362 25.04.2018	
	Decision : The committee considered the case as per agenda and noted that comments were sought from Department of Chemicals and Petro Chemicals, which are still awaited. Therefore, committee decided to defer the case last time			

88	Case No.:4/8/87-ALC1/2018	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00125/AM19/	RLA File :02/24/040/00004/AM19/	Lic.No/Date:0210208363 25.04.2018	
	Decision : The committee considered the case as per agenda and noted that comments were sought from Department of Chemicals and Petro Chemicals, which are still awaited. Therefore, committee decided to defer the case last time			



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उप महानिदेशक (विदेश व्यापार)/Dy. DGFT
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Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

89	Case No.:90/24/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00896/AM19/	RLA File :08/24/040/00348/AM18/	Lic.No/Date:0810142573 10.05.2018	
	Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has not been issued to firm for the subject Advance Authorization. Therefore, committee decided to obtain hard copy of the application form firm/RA and deferred the case.			

90	Case No.:91/24/87-ALC1/2018	Party Name: ARMOR PLAST LTD.,	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00897/AM19/	RLA File :07/24/040/00039/AM19/	Lic.No/Date:0710113270 11.05.2018	
	Decision : The committee considered the case as per agenda and noted that a DI. was issued to the firm . However, firm has not replied the DI. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.			

91

Case No.:132/24/87-ALC1/2018	Party Name: AVI GLOBAL PLAST PRIVATE LIMITED	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Approved																				
HQ File :01/87/050/00938/AM19/	RLA File :03/94/040/00123/AM19/	Lic.No/Date:0310821048 17.05.2018																					
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00938/AM19, the Committee decided to ratify license as under:-																							
<table><tr><th>EXPORT ITEM</th><th>QUANTITY</th><th>IMPORT ITEM</th><th>QUANTITY</th></tr><tr><td>RPET Sheet</td><td>100MT</td><td>PET Resin</td><td>42.24MT</td></tr><tr><td></td><td></td><td>PET Flakes</td><td>62.40MT</td></tr><tr><td></td><td></td><td>Antiblock Masterbatch</td><td>0.384MT</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures</td></tr></table>				EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY	RPET Sheet	100MT	PET Resin	42.24MT			PET Flakes	62.40MT			Antiblock Masterbatch	0.384MT	RA may take consequential action as per Policy / Procedures			
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		PET Flakes	62.40MT																				
		Antiblock Masterbatch	0.384MT																				
RA may take consequential action as per Policy / Procedures																							

Case No.:379/24/87-ALC1/2018	Party Name: ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
HQ File :01/87/050/01185/AM19/	RLA File :24/24/040/00005/AM19/	Lic.No/Date:2410042426 23.05.2018	
Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
92	a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be		

Arjit Kumar

indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product
f) Details of indigenous inputs
g) Percentage content of BIO LDPE in Export
h) Catalogue of BIO LDPE

Case No.:95/24/87-ALC1/2018	Party Name: MAX SPECIALITY FILMS LIMITED	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
HQ File :01/87/050/00901/AM19/	RLA File :22/24/040/00018/AM19/	Lic.No/Date:2210015922 20.06.2018	
93	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Technical Specification of Import Item NEOREZ alongwith catalogue indicating percentage NVM or percentage solid content		

Case No.:380/24/87-ALC1/2018	Party Name: KATALINE INFRAPRODUCTS PVT. LTD.	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Approved												
HQ File :01/87/050/01186/AM19/	RLA File :50/24/040/00009/AM19/	Lic.No/Date:5010002454 27.06.2018													
94	Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/01186/AM19, the Committee decided to ratify license as under:-														
	<table border="1"> <thead> <tr> <th>EXPORT ITEM</th><th>QUANTITY</th><th>IMPORT ITEM</th><th>QUANTITY</th></tr> </thead> <tbody> <tr> <td>THERMOPLASTIC RESIN [CONTAINING MINIMUM 21.0% HYDROCARBON RESIN AND 6.17% GLASS BEADS]</td><td>810MT</td><td>HYDROCARBON RESIN / PETROLEUM RESIN</td><td>170MT</td></tr> <tr> <td></td><td></td><td>GLASS BEADS</td><td>50MT</td></tr> </tbody> </table>	EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY	THERMOPLASTIC RESIN [CONTAINING MINIMUM 21.0% HYDROCARBON RESIN AND 6.17% GLASS BEADS]	810MT	HYDROCARBON RESIN / PETROLEUM RESIN	170MT			GLASS BEADS	50MT		
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		GLASS BEADS	50MT												
	RA may take consequential action as per Policy / Procedures														

Case No.:120/24/87-ALC1/2018	Party Name: EURASIA POLYCHEM PVT LTD	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
HQ File :01/87/050/00926/AM19/	RLA File :34/24/040/00053/AM19/	Lic.No/Date:3410044330 12.07.2018	
95	Decision : The committee noted that hard copy of the application has not been received from RA despite reminder. Therefore, committee decided to remind the RA as well as firm by email and deferred the case		

Case No.:10/16/87-ALC1/2018	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
96			



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निर्यात व्यापार महानिदेशालय/DGFT
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Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

HQ File :01/87/050/00307/AM19/	RLA File :02/24/040/00066/AM19/	Lic.No/Date:0210208607 26.07.2018	
Decision : The committee considered the case as per agenda and noted that comments were sought from Department of Chemicals and Petro Chemicals, which are still awaited. Therefore, committee decided to defer the case last time			

Case No.:22/18/87- ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
97 HQ File :01/87/050/00471/AM19/	RLA File :34/24/040/00105/AM19/	Lic.No/Date:3410044410 09.08.2018	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm. However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.			

Case No.:24/18/87- ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
98 HQ File :01/87/050/00473/AM19/	RLA File :34/24/040/00107/AM19/	Lic.No/Date:3410044413 09.08.2018	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm. However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.			

Case No.:6/17/87- ALC1/2018	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
99 HQ File :01/87/050/00398/AM19/	RLA File :02/24/040/00075/AM19/	Lic.No/Date:0210208650 23.08.2018	
Decision : The committee considered the case as per agenda and noted that comments were sought from Department of Chemicals and Petro Chemicals, which are still awaited. Therefore, committee decided to defer the case last time			

Case No.:161/24/87- ALC1/2018	Party Name: RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
100 HQ File :01/87/050/00967/AM19/	RLA File :34/24/040/00095/AM19/	Lic.No/Date:3410044552 05.10.2018	
Decision : The committee noted that hard copy of the application has not been received from RA despite reminder. Therefore, committee decided to remind the RA as well as firm by email and deferred the case			

Case No.:169/24/87- ALC1/2018	Party Name: SYNTHETIC PACKERS PVT LTD	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Approved
101 HQ File :01/87/050/00975/AM19/	RLA File :07/24/040/00185/AM19/	Lic.No/Date:0710114056 26.10.2018	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00975/AM19, the Committee decided to adopt following norms:-			

A. K. Kumar

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PE FILM [CONTAINING MINIMUM 14%NYLON]	1MT	LDPE GRANULES	0.5565MT
		ENHANCE POLYETHYLENE RESIN	0.315MT
		NYLON GRANULES	0.147MT
		FUNCTIONAL POLYMER (Maleic Anhydride grafted Polymers)	0.0315MT
RA may take consequential action as per Policy / Procedures			

Case No.:170/24/87-ALC1/2018	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
102 HQ File :01/87/050/00976/AM19/	RLA File :26/24/040/00010/AM19/	Lic.No/Date:2610012857 29.10.2018	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.			

Case No.:174/24/87-ALC1/2018	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
103 HQ File :01/87/050/00980/AM19/	RLA File :26/24/040/00013/AM19/	Lic.No/Date:2610012859 02.11.2018	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.			

Case No.:175/24/87-ALC1/2018	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
104 HQ File :01/87/050/00981/AM19/	RLA File :26/24/040/00036/AM18/	Lic.No/Date:2610012860 02.11.2018	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.			

Case No.:176/24/87-ALC1/2018	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
105 HQ File :01/87/050/00982/AM19/	RLA File :26/24/040/00039/AM18/	Lic.No/Date:2610012863 02.11.2018	
Decision : The committee noted that hard copy of the application has not been received from RA despite reminder. Therefore, committee decided to remind the RA as well as firm by email and deferred the case			

Case No.:181/24/87-ALC1/2018	Party Name: ARMOR PLAST LIMITED	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
106			

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दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

HQ File :01/87/050/00987/AM19/	RLA File :07/24/040/00198/AM19/	Lic.No/Date:0710114121 13.11.2018	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.			

107	Case No.:3/13/87- ALC1/2019	Party Name: NIKHIL ADHESIVES LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Approved
	HQ File :01/87/050/00457/AM20/	RLA File :03/95/040/00907/AM19/	Lic.No/Date:0310825412 05.12.2018	
	Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00475/AM20, the Committee decided to ratify the license as under:-			
	EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
	Styrene Acrylic Co-Polymer Emulsion (Solid Content 50%+/- 1) Net exempted material per kg: 1) Emulsifier - 0.041 Kgs. 2) Butyl Acrylic Monomer - 0.247 Kgs. 3) Styrene Monomer - 0.238 Kgs. 4) Acrylamide - 0.005 Kgs. 5) Acrylic Acid - 0.008 Kgs. 6) HDPE Granules - Blowing Grade (Packing Material) - 0.051 Kgs	100000Kg	Emulsifier {Relevant}	4100Kg
			Butyl Acrylic Monomer	24700Kg
			Styrene Monomer	23800Kg
			Acrylamide	500Kg
			Acrylic Acid	800Kg
			HDPE Granules - Blowing Grade (Packing Material)	As per packing policy
	RA may take consequential action as per Policy / Procedures			

108	Case No.:192/24/87- ALC1/2018	Party Name: NITREX CHEMICALS INDIA LIMITED	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00998/AM19/	RLA File :52/24/040/00067/AM19/	Lic.No/Date:5210042860 17.12.2018	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.			

109	Case No.:196/24/87- ALC1/2018	Party Name: ATUL LIMITED.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/01002/AM19/	RLA File :08/24/040/00301/AM19/	Lic.No/Date:0810144138 20.12.2018	
	Decision : The committee noted that hard copy of the application has not been received from RA despite reminder. Therefore, committee decided to remind the RA as well as firm by email and deferred the case			

Arul Kumar

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विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

110	Case No.:385/24/87-ALC1/2018	Party Name: STYLO TABLEWARES	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/01191/AM19/	RLA File :24/24/040/00041/AM19/	Lic.No/Date:2410042614 02.01.2019	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.			

111	Case No.:212/24/87-ALC1/2018	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/01018/AM19/	RLA File :02/24/040/00143/AM19/	Lic.No/Date:0210208899 04.01.2019	
	Decision : The committee considered the case as per agenda and noted that comments were sought from Department of Chemicals and Petro Chemicals, which are still awaited. Therefore, committee decided to defer the case last time			

112	Case No.:216/24/87-ALC1/2018	Party Name: RESINS AND PLASTICS LIMITED	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/01022/AM19/	RLA File :03/95/040/00931/AM19/	Lic.No/Date:0310826210 07.01.2019	
	Decision : The committee noted that hard copy of the application has not been received from RA despite reminder. Therefore, committee decided to remind the RA as well as firm by email and deferred the case			

113	Case No.:386/24/87-ALC1/2018	Party Name: SERVEWELL HOUSEHOLD APPLIANCES	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/01192/AM19/	RLA File :24/24/040/00042/AM19/	Lic.No/Date:2410042622 08.01.2019	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product f) Details of indigenous inputs if any			



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Udyog Bhawan, New Delhi

g) Break up of Export Product in Quantity terms and corresponding import quantity
h) Wastage applied

114	Case No.:219/24/87-ALC1/2018	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/01025/AM19/	RLA File :02/24/040/00115/AM19/	Lic.No/Date:0210208917 10.01.2019	
	Decision : The committee considered the case as per agenda and noted that comments were sought from Department of Chemicals and Petro Chemicals, which are still awaited. Therefore, committee decided to defer the case last time			

115

Case No.:232/24/87-ALC1/2018	Party Name: RR KABEL LIMITED	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Approved																								
HQ File :01/87/050/01038/AM19/	RLA File :03/95/040/00898/AM19/	Lic.No/Date:0310826526 22.01.2019																									
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/01038/AM19, the Committee decided to ratify the license as under:-																											
<table><tr><th>EXPORT ITEM</th><th>QUANTITY</th><th>IMPORT ITEM</th><th>QUANTITY</th></tr><tr><td>PVC Compound RR EXP NET CONTENT: PVC- 250000.00 KGS</td><td>250000Kg</td><td>PVC Resin</td><td>139125Kg</td></tr><tr><td></td><td></td><td>Relevant Plasticizer</td><td>68250Kg</td></tr><tr><td></td><td></td><td>Filler{Calcium Carborate}</td><td>36750Kg</td></tr><tr><td></td><td></td><td>Relevant Stabilizer</td><td>18375Kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures</td></tr></table>				EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY	PVC Compound RR EXP NET CONTENT: PVC- 250000.00 KGS	250000Kg	PVC Resin	139125Kg			Relevant Plasticizer	68250Kg			Filler{Calcium Carborate}	36750Kg			Relevant Stabilizer	18375Kg	RA may take consequential action as per Policy / Procedures			
EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY																								
PVC Compound RR EXP NET CONTENT: PVC- 250000.00 KGS	250000Kg	PVC Resin	139125Kg																								
		Relevant Plasticizer	68250Kg																								
		Filler{Calcium Carborate}	36750Kg																								
		Relevant Stabilizer	18375Kg																								
RA may take consequential action as per Policy / Procedures																											

116	Case No.:233/24/87-ALC1/2018	Party Name: SML FILMS LIMITED	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/01039/AM19/	RLA File :52/24/040/00080/AM19/	Lic.No/Date:5210042934 23.01.2019	
	Decision : The committee noted that hard copy of the application has not been received from RA despite reminder. Therefore, committee decided to remind the RA as well as firm by email and deferred the case			

117	Case No.:387/24/87-ALC1/2018	Party Name: SASA RUBBERS PRIVATE LIMITED	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/01193/AM19/	RLA File :24/24/040/00046/AM19/	Lic.No/Date:2410042635 24.01.2019	
	Decision : The committee considered the case as per agenda and noted that a DI. was issued to the firm . However, firm has not replied the DI. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.			

118	Case No.:247/24/87-ALC1/2018	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
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HQ File :01/87/050/01053/AM19/	RLA File :02/24/040/00157/AM19/	Lic.No/Date:0210208942 29.01.2019	
Decision : The committee considered the case as per agenda and noted that comments were sought from Department of Chemicals and Petro Chemicals, which are still awaited. Therefore, committee decided to defer the case last time			

Case No.:276/24/87- ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
119 HQ File :01/87/050/01082/AM19/	RLA File :08/24/040/00122/AM19/	Lic.No/Date:0810144519 06.02.2019	
Decision : The committee considered the mail of the RA, Ahmedabad wherein it was clarified that EODC has not been issued to firm for the subject Advance Authorization. Therefore, committee decided to obtain hard copy of the application form firm/RA and deferred the case			

Case No.:280/24/87- ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
120 HQ File :01/87/050/01086/AM19/	RLA File :08/24/040/00192/AM19/	Lic.No/Date:0810144545 07.02.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to call for Hard Copy from the firm again and deferred the case.			

Case No.:281/24/87- ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
121 HQ File :01/87/050/01087/AM19/	RLA File :08/24/040/00385/AM19/	Lic.No/Date:0810144547 07.02.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to call for Hard Copy from the firm again and deferred the case.			

Case No.:302/24/87- ALC1/2018	Party Name: ALUPLAST INDIA PRIVATE LIMITED	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
122 HQ File :01/87/050/01108/AM19/	RLA File :34/24/040/00305/AM19/	Lic.No/Date:3410044903 15.02.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Exact chemical name of Import Item at S.No. 2 to 5 b) Whether Import Item No. 6 is master batch or PVC Resin c) Exact use of Import Item No.7			

123 Case No.:322/24/87- ALC1/2018	Party Name: GALA SHRINK FIT	Meet No/Date:13/87- ALC1/2019	Status: Approved
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Ar. P. Kumar

दिलीप कुमार / DILIP KUMAR
उप महानिदेशक निर्यात व्यापार/Dy. DGFT
निर्यात व्यापार महानिदेशालय/DGFT
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Udyog Bhawan, New Delhi

		04.12.2019	
HQ File :01/87/050/01128/AM19/	RLA File :03/94/040/00990/AM19/	Lic.No/Date:0310827263 25.02.2019	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/01128/AM19, the Committee decided to ratify the license as under:-			
EXPORT ITEM CROSS LINKABLE POLYETHYLENE COMPOUND [CONTAINING MINIMUM 86.21% POLYOLEFIN ELASTOMER]	QUANTITY 39204Kg	IMPORT ITEM ENGAGE TM 8440 POLYOLEFIN ELASTOMER	QUANTITY 34135.7Kg
RA may take consequential action as per Policy / Procedures			

Case No.:7/1/87- ALC1/2019	Party Name: SI GROUP - INDIA PRIVATE LIMITED	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
124 HQ File :01/87/050/01237/AM19/	RLA File :03/95/040/01241/AM19/	Lic.No/Date:0310827446 05.03.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{DNM}			

Case No.:2/8/87- ALC1/2019	Party Name: PIONEER POLYLEATHERS LIMITED	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
125 HQ File :01/87/050/00189/AM20/	RLA File :05/24/040/00178/AM20/	Lic.No/Date:0510411029 24.06.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.			

Case No.:4/8/87- ALC1/2019	Party Name: GLOBUS INTERNATIONAL COATERS PVT. LTD,	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
126 HQ File :01/87/050/00191/AM20/	RLA File :03/94/040/00251/AM20/	Lic.No/Date:0310829908 25.06.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.			

Case No.:22/8/87-ALC1/2019	Party Name: COLORPLAST SYSTEMS PRIVATE LIMITED	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Approved
127 HQ File :01/87/050/00209/AM20/	RLA File :05/23/040/00134/AM20/	Lic.No/Date:0510411 129 03.07.2019	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00209/AM120, the Committee decided to ratify the license as under:-			

Dilip Kumar

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Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
1. Printed Plastic Cards (3000000 Nos.)(Using Calendared Plastic Sheets PVC/ABS, of (100-800 Micron) & other consumables	15.600MT	1. Calendared Plastic Sheet (PVC/ABS) (100 - 800 Micron)	1.359Kg/Kg Content in Export Product
2. Cards Incorporating a Magnetic Stripe (2000000 Nos.) (Using Calendared Plastic Sheets PVC/ABS, of (100-800 Micron), Magnetic stripe , holograms Net to Net Basis (2000000 Nos) & other consumables	10.400MT	2. Printing Ink (Consumable for Printing on Cards)	312Kg
3. Smart Cards-Sim Cards (30,00 000 Nos) (Using Calendared Plastic Sheets PVC/ABS, of (100-800 Micron), Magnetic stripe, Integrated Circuits (Module/Chip) Net to Net Basis (3000000 Nos) & other consumables	16.500MT	3. Offset Image Plates (Consumable for Printing)	312 Number
4. Smart Cards-Memory Cards (5,00 000 Nos) (Using Calendared Plastic Sheets PVC/ABS, of (100-800 Micron), Magnetic stripe, Integrated Circuits (Module/Chip) Net to Net Basis (500000 Nos)& other consumables	2.750MT	4. Printing Rubber Blankets (Metal Back) (Consumable for Printing Purpose 525x415x1.63 MM +/-5%)	31 Number
5. Smart Cards (20,00,000 Nos) Using Calendared Plastic Sheets PVC/ABS, of (100-800 Micron), Magnetic stripe, Integrated Circuits (Module/Chip) Net to Net Basis (2000000 Nos), Printed Circuit (Net to net Basis 2000000 Nos) & other consumables	11.000MT	5. Lamination Plates x40 Glossy/Matt/Ultr agloss/Ultrasilk 304x493x0.8mm, 609x493x0.8mm, (+/-5%)	31 Number

Dilip Kumar

		6. Printing Rubber Blankets ROLLIN UVE (1.95x770x678 mm, 1.95x770x590mm, 1.95x150x150mm m +/-5%)	31 Number
		7. Inking Roller-Roller, Distributing roller, Duct Roller, Bridge Roller (Consumable for Printing)	3 Number
		8. Laminating Varnish	3 Litre
		9. Calendered Plastic Sheet (PVC/ABS) (100 - 800 Micron)	1.359Kg/Kg Content in Export Product
		10. Printing Ink (Consumable for Printing on Cards)	208Kg
		11. Offset Image Plates (Consumable for Printing)	208Number
		12. Printing Rubber Blankets (Metal Back) (Consumable for Printing Purpose 525x415x1.63 MM +/-5%)	21Number
		13. Lamination Plates x40 Glossy/Matt/Ultr agloss/Ultrasilk 304x493x0.8mm, 609x493x0.8mm, (+/-5%)	21 Number
		14. Printing Rubber Blankets ROLLIN UVE (1.95x770x678 mm, 1.95x770x590mm, 1.95x150x150mm m +/-5%)	21Number
		15. Laminating Varnish	2Liter

D. P. Kumar

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Udyog Bhawan, New Delhi

		16. Coated PVC 80 Micron, 60 Micron BQU9 485x295mm (+/- 5%) with 8x12.7mm Black Magnetic stripes 2750 Oc	1196Kg
		17.Hologram - Silver Foil Dual Blocks LCP1/2, New silver debit, Holo Visa Dove Mini 2M/AL- CRP2-F, 2M/385-CRP2-F, Holo Visa Dove- 385 CRP2-F (Net to Net Basis)	Net to Net Basis
		18. Inking Roller- Roller, Distributing roller, Duct Roller, Bridge Roller (Consumable for Printing)	2Number
		19. Calendared Plastic Sheet (PVC/ABS) (100 - 800 Micron)	1.359Kg/Kg Content in Export Product
		20. Printing Ink (Consumable for Printing on Cards)	330Kg
		21. Offset Image Plates (Consumable for Printing)	330Number
		22. Printing Rubber Blankets (Metal Back) (Consumable for Printing Purpose 525x415x1.63 MM +/-5%)	33Number
		23. Offset Image Plates (Consumable for Printing)	33Number
		24. Printing Rubber Blankets (Metal Back) (Consumable for Printing Purpose)	33Number

Anil Kumar

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वाणिज्य एवं उद्योग मंत्रालय
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Udyog Bhawan, New Delhi

		525x415x1.63 MM +/-5%)	
		25. Lamination Plates x40 Glossy/Matt/Ultr agloss/Ultrasilk 304x493x0.8mm, 609x493x0.8mm, (+/-5%)	3 Litre
		26. Printing Rubber Blankets ROLLIN UVE (1.95x770x678 mm, 1.95x 770x590mm, 1.95x150x150m m +/-5%)	1.359Kg/Kg Content in Export Product
		27. Laminating Varnish	4 Number
		28. Coated PVC 80 Micron, 60 Micron BQU9 485x295mm (+/- 5%) with 8x12.7mm Black Magnetic stripes 2750 Oc	Net to Net Basis
		29. Hologram - Silver Foil Dual Blocks LCP1/2, New silver debit, Holo Visa Dove Mini 2M/AL- CRP2-F, 2M/385-CRP2-F, Holo Visa Dove- 385 CRP2-F (Net to Net Basis)	1.359Kg/Kg Content in Export Product
		30. Inking Roller- Roller, Distributing roller, Duct Roller, Bridge Roller (Consumable for Printing)	55Kg
		31. Calendared Plastic Sheet (PVC/ABS) (100 - 800 Micron)	55 Number
		32. Printing Ink (Consumable for Printing on Cards)	6 Number

And P. Kumar

		33. Offset Image Plates (Consumable for Printing)	6 Number
		34. Printing Rubber Blankets (Metal Back) (Consumable for Printing Purpose 525x415x1.63 MM +/-5%)	6 Number
		35. Laminating Varnish	1 Litre
		36. Coated PVC 80 Micron, 60 Micron BQU9 485x295mm (+/-5%) with 8x12.7mm Black Magnetic stripes 2750 Oc	1.359Kg/Kg Content in Export Product
		37. Inking Roller- Roller, Distributing roller, Duct Roller, Bridge Roller (Consumable for Printing)	1 Number
		38. Integrated Circuits (Module/Chip) - Net to Net basis	Net to Net Basis
		39. Calendered Plastic Sheet (PVC/ABS) (100 - 800 Micron)	1.359Kg/Kg Content in Export Product
		40. Printing Ink (Consumable for Printing on Cards)	220Kg
		41. Offset Image Plates (Consumable for Printing)	220 Number
		42. Printing Rubber Blankets (Metal Back) (Consumable for Printing Purpose 525x415x1.63 MM +/-5%)	22 Number
		43. Lamination Plates x40	22 Number

Arif Hussain

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विदेश व्यापार महा निदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
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Udyog Bhawan, New Delhi

		Glossy/Matt/Ultr agloss/Ultrasilk 304x493x0.8mm, 609x493x0.8mm, (+/-5%)	
		44. Printing Rubber Blankets ROLLIN UVE (1.95x770x678 mm, 1.95x 770x590mm, 1.95x150x150m m +/-5%)	22Number
		45. Laminating Varnish	2Litre
		46. Coated PVC 80 Micron, 60 Micron BQU9 485x295mm (+/- 5%) with 8x12.7mm Black Magnetic stripes 2750 Oc	1.359Kg/Kg Content in Export Product
		47. Inking Roller- Roller, Distributing roller, Duct Roller, Bridge Roller (Consumable for Printing)	2Number
		48. Integrated Circuits(Module/Chip) - Net to Net basis	Net to Net Basis
		49. Printed Circuit - Net to Net basis	Net to Net Basis
Note:- For the Import Items at Sl. No. 2 to 8, 10 to 16, 18, 20 to 25, 27, 30 to 35, 37, 40 to 45, 47, CIF value all together is restricted to 10% of FOB Value.			
RA may take consequential action as per Policy / Procedures			

128	Case No.:23/8/87- ALC1/2019	Party Name: AJIT INDUSTRIES PRIVATE LIMITED	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00210/AM20/	RLA File :05/23/040/00138/AM20/	Lic.No/Date:0510411130 03.07.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.				
129	Case No.:1/13/87- ALC1/2019	Party Name: SUNDARAM INDUSTRIES PRIVATE LIMITED	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred

Arup Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
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Udyog Bhawan, New Delhi

HQ File :01/87/050/00455/AM20/	RLA File :04/24/040/00127/AM20/	Lic.No/Date:0410166263 14.11.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per para 6 of Policy Circular No.23/2015-20 dated 15.05.2019			

Case No.:4/13/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
130 HQ File :01/87/050/00458/AM20/	RLA File :03/95/040/00726/AM20/	Lic.No/Date:0310832782 14.11.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter			

Case No.:5/13/87- ALC1/2019	Party Name: SHAKUN POLYMERS LIMITED	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
131 HQ File :01/87/050/00459/AM20/	RLA File :34/24/040/00243/AM20/	Lic.No/Date:3410045609 14.11.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per para 6 of Policy Circular No.23/2015-20 dated 15.05.2019			

Case No.:6/13/87- ALC1/2019	Party Name: SHAKUN POLYMERS LIMITED	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
132 HQ File :01/87/050/00460/AM20/	RLA File :34/24/040/00244/AM20/	Lic.No/Date:3410045610 14.11.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per para 6 of Policy Circular No.23/2015-20 dated 15.05.2019			

Case No.:2/13/87- ALC1/2019	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
133 HQ File :01/87/050/00456/AM20/	RLA File :08/24/040/00188/AM20/	Lic.No/Date:0810146554 15.11.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per para 6 of Policy Circular No.23/2015-20 dated 15.05.2019			

Case No.:7/13/87- ALC1/2019	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:13/87- ALC1/2019 04.12.2019	Status: Deferred
134 HQ File :01/87/050/00461/AM20/	RLA File :08/24/040/00261/AM20/	Lic.No/Date:0810146564 18.11.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per para 6 of Policy Circular No.23/2015-20 dated 15.05.2019			

135	Case No.:8/13/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00462/AM20/	RLA File :03/95/040/00799/AM20/	Lic.No/Date:0310832834 18.11.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter				

136	Case No.:9/13/87-ALC1/2019	Party Name: PORUS LABORATORIES PVT LTD	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00463/AM20/	RLA File :09/24/040/00396/AM20/	Lic.No/Date:0910068194 18.11.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

137	Case No.:10/13/87-ALC1/2019	Party Name: PORUS LABORATORIES PVT LTD	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00464/AM20/	RLA File :09/24/040/00426/AM20/	Lic.No/Date:0910068195 18.11.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

138	Case No.:11/13/87-ALC1/2019	Party Name: GUJARAT FLUORO CHEMICALS LIMITED	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00465/AM20/	RLA File :34/24/040/00227/AM20/	Lic.No/Date:3410045615 18.11.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

139	Case No.:12/13/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00466/AM20/	RLA File :03/95/040/00743/AM20/	Lic.No/Date:0310832861 19.11.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter				

140	Case No.:13/13/87-ALC1/2019	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00467/AM20/	RLA File :03/94/040/00536/AM20/	Lic.No/Date:0310832867 19.11.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

141	Case No.:14/13/87-ALC1/2019	Party Name: SHUBHADA POLYMERS PRODUCTS (PVT) LTD	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00468/AM20/	RLA File :03/95/040/00813/AM20/	Lic.No/Date:0310832872 19.11.2019	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per para 6 of Policy Circular No.23/2015-20 dated 15.05.2019			

142	Case No.:15/13/87-ALC1/2019	Party Name: GUJARAT FLUORO CHEMICALS LIMITED	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00469/AM20/	RLA File :34/24/040/00231/AM20/	Lic.No/Date:3410045629 19.11.2019	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per para 6 of Policy Circular No.23/2015-20 dated 15.05.2019			

143	Case No.:16/13/87-ALC1/2019	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:13/87-ALC1/2019 04.12.2019	Status: Deferred
	HQ File :01/87/050/00470/AM20/	RLA File :03/94/040/00651/AM20/	Lic.No/Date:0310832901 20.11.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC {DNM}			

Meeting ended with a vote of thanks to the Chair.

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महा निदेशक विदेश व्यापार/Dy. DGFT
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वाणिज्य एवं उद्योग मंत्रालय
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